

**CENTRAL ADMINISTRATIVE TRIBUNAL  
LUCKNOW BENCH  
(THROUGH VIDEO CONFERENCING)**

**CCP 23/2018  
In  
O.A. 317/2014**

**This, the 17<sup>th</sup> day of August, 2021**

**Serial No. 2.**

**HON'BLE MS. JASMINE AHMED, MEMBER (J)  
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

Shri Narain, aged about 75 years S/o Late Balloo R/o Village-Rahimabad, Post Office- Bijnore, Tehsil & District-Lucknow.

...Applicant

By Advocate : Shri Sharad Kumar Srivastava

Vs.

1. Shri Rajeev Agarwal Posted at General Manager, North-Eastern Railway Gorakhpur-273012.
2. Smt. Vijay Laxmi Kaushik posted as Divisional Railway Manager, North-Eastern Railway Ashok Marg, Lucknow-226001.

....Respondents

By Advocate: Shri Rajendra Singh.

**ORDER (ORAL)****BY HON'BLE MS. JASMINE AHMED, MEMBER (J)**

Learned counsel for the applicant fairly admits before the court that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

**(A. MUKHOPADHAYA)  
MEMBER (A)**

**(JASMINE AHMED)  
MEMBER (J)**

JNS